

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 51(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President




SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY:

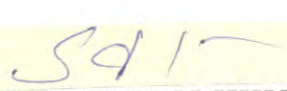
Kamal Kishore Somani & Ors.
Vs
M/s. SPA Capital Advisors Ltd. & Ors.

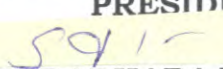
SECTION OF THE COMPANIES ACT: 241-242&244

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN KATHPALIA,	sr. Adv.	} petitioner	
2.	Mr. PUNIT DAMDAR,	Adv.		
3.	Mr. RAJEEV KUMAR,	Adv. (Agalwal Law Associates)		
4	ANKIT SINGAL	Adv	Respondent No.1	
	MR. NIKHIL ROHATGI, ADV] FOR RESPONDENT No 1,13 & 14	
	MR. SHASHANK KHURANA, ADV			
	MR. MOHIT KHUBCHANDANI, ADV			

ORDER

At the request of the learned Counsel for the parties, the matter is adjourned to 12th
May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

05.05.2017
V.Sethi